

(S28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

* * *

O.A. 1548/93

Dt. of Decision : 12.4.1994

1. T. Satyanarayana Murthy

2. C.V. Samudra

.. Applicants

1. Union of India rep. by
its Secretary,
Ministry of Defence,
New Delhi - 110 011.

2. The Engineering Chief,
Army Head quarters, DHQ,
(PO) Kashmir House,
New Delhi - 110 011.

3. The Chief Engineer,
Southern Command,
Pune - 1.

4. The Chief Engineer,
Hyderabad Zone, S.P.Road,
Parade Grounds,
Secunderabad - 3.

.. Respondents.

Counsel for the Applicants : Mr. K.K. Chakravarthy

Counsel for the Respondents : Mr. N.V. Ramana, Addl. CGSC

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

gj
O.A. NO. 1548/93.

JUDGMENT

Dt: 12.4.94

(AS PER HON'BLE SHRI A.B.GORTHI, MEMBER (ADMN.))

Heard Shri K.K.Chakravarthy, learned counsel for the applicants and Shri N.V.Ramana, learned standing counsel for the respondents.

2. The prayer of the applicants is for a direction to the respondents to grant them the revised pay scales in the posts of Senior Draughtsmen and Chief Draughtsmen in terms of the judgment dated 10.8.1992 in OA 272/91 and OA 1169/91 of the Ernakulam Bench of the Tribunal.

3. The applicant No.1 was promoted to the post of Senior Draughtsman and worked as such from 25.8.82 to 5.2.87. Later he was promoted to the post of Chief Draughtsman and he is working as such with effect from 6.2.87. The applicant No.2 was promoted to the post of Senior Draughtsman and worked as such from 24.4.1981 to 28.6.1987 and he has been promoted to the post of Chief Draughtsman and worked in that post from 29.6.1987 to 23.6.1993. Later he was promoted as Technical Officer with effect from 24.6.1993.

4. The Ernakulam Bench of the Tribunal in the aforesaid OAs held that the pay scale of Senior Draughtsman should be revised from Rs.550-750 to 700-900 and that of Chief Draughtsman from 700-900 to 840-1040 with effect from 1.11.1983. As can be

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contd....

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.. 3 ..

seen from Annexure A-4 to the OA, the question of extending the benefit of the judgment to all similarly situated Senior Draughtsmen and the Chief Draughtsmen is under consideration with the Government.

5. In view of the ~~maxx~~ aforesated, the respondents are hereby directed to extend the benefit of the judgment of the Ernakulam Bench of the Tribunal to the applicants herein also who are similarly situated.

6. The OA is ordered accordingly. No order as to costs.

thomas
(A.B.GORTI)
MEMBER (ADMN.)

Har...
(V.NEELADRI RAO)
VICE CHAIRMAN

Dated: 12th April, 1994.
Open court dictation.

vsn

Prabh...
Deputy Registrar (Judl.)

Copy to:-

1. Secretary, Ministry of Defence, Union of India, New Delhi.
2. The Engineering Chief, Army Head Quarters, DHQ, (PO) Kashmir House, New Delhi-011.
3. The Chief Engineer, Southern Command, Pune-1.
4. The Chief Engineer, Hyderabad Zone, S.P.Road, Parade Grounds, Secunderabad-3.
5. One copy to Sri. K.K.Chakravarthy, advocate, CAT, Hyd.
6. One copy to Sri. N.V.Ramana, Addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

18/1/94

O.A.1548/93

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 12/4/1994

ORDER/JUDGMENT

O.A./R.A./C.V./NO.

O.A.NO.

1548/93

T.A.NO.

(w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

pvm

